

(b) whether it is a fact that SBI has different policy when dealing with debt-stricken and displaced farmers and un-employed students as opposed to its sympathetic treatment of big business houses;

(c) what are the reasons for the SBI adopting a very harsh policy towards displaced farmers and people in large numbers at Polavaram and other such backward areas of Andhra Pradesh; and

(d) the steps proposed to review the harsh policies towards farmers and students by SBI in tribal areas of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) Yes, Sir.

(b) Debt-stricken and displaced farmers and un-employed students are treated more sympathetically as per the Board Approved Policy.

(c) SBI is not adopting harsh policy towards any displaced or farmers of any backward areas in the country. The policy is uniform throughout the country with specific dispensations for specific (backward) areas but strictly non discriminatory. The policy is uniform for all the farmers throughout the country.

(d) The policy for financing/OTS towards farmers and students is uniform for all the parts of the country. Review is done periodically keeping in view the new challenges faced by the farmers.

Preventing spread of Ebola virus to India

731. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether cases of the deadly disease Ebola have been reported in some parts of the World; and

(b) if so, the steps taken for the prevention of the virus travelling to India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Yes. World Health Organization (WHO) has reported a cumulative total of 28,646 cases and 11,323 deaths of Ebola virus disease (for the period March, 2014 to March 2016) from 10 countries, severely affected being West African countries of Guinea, Liberia and Sierra Leone.

On meeting the criteria for interruption of transmission of Ebola virus by these countries WHO has terminated the Public Health Emergency of International Concern

regarding Ebola virus disease on 29th March, 2016, in accordance with the International Health Regulations (2005).

(b) Government has reviewed the preparedness and response measures with all concerned stakeholders. Inter-departmental meetings, video conference with the States and technical reviews in Directorate General of Health Services were held.

To detect travel related Ebola virus disease cases from the affected West African countries, screening of passengers at 18 International Airports and 9 major Ports were done. Passengers travelling to India from the affected countries were also re-routed to seven International Airports (Delhi, Mumbai, Chennai, Kolkata, Bangalore, Hyderabad and Kochi). Thermal Scanners were installed at these Airports. A Health Screening Card was provided to Ministry of Civil Aviation for distribution to passengers arriving from/transiting through the affected countries. Immigration Officers were trained and crew members sensitized on standard operating procedures for passengers suspected suffering from Ebola virus disease.

The Integrated Disease Surveillance Project tracked those passengers who arrived from affected countries with history of contact with a suspect or confirmed Ebola case. National Institute of Virology, Pune and National Centre for Disease Control, Delhi tested clinical samples of high risk passengers. 10 more laboratories with required Bio Safety Level (BSL) standards were identified to collect, test and store samples. State Governments earmarked isolation facilities to manage cases of Ebola Virus Disease. Rapid Response Teams of all States and master trainers from 25 States were trained. Personal Protective Equipments were provided to all States/UTs. A 24x7 Helpline was made operational from Ministry of Health and Family Welfare.

Establishing of all India medical institute at Goa

732. SHRI SHANTARAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to establish an All India Medical Institute in Goa;

(b) whether any place has been identified for the purpose;

(c) if so, the area proposed to be acquired;

(d) whether the State Government has agreed to make the necessary land available to the Central Government;

(e) the details of the project including 169 number of beds, types of facilities that would be made available to the hospital; and